

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - Permission to Dr.K.Pattabhirama Rao, I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar, to take a session on "**Arbitration and Conciliation Act, 1996**" to the trainee District and Sessions Judges on 02.03.2024 (Saturday) from 11.40 a.m. to 01.00 p.m. at Telangana State Judicial Academy, Secunderabad - **ORDERS - ISSUED.**

REF: Letter Roc.No.67/2024/TSJA-Sec-bad, dated 28.02.2024 of the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.883(a)/2024-B.SPL., DATED: 01.03.2024


In the circumstances stated by the Director, Telangana State Judicial Academy, Secunderabad, in his letter vide reference cited, the High Court is pleased to pass the following order:

The officer mentioned in Column No.2, is hereby permitted to take a Session on "**Arbitration and Conciliation Act, 1996**" to the trainee District and Sessions Judges on 02.03.2024 (Saturday) from 11.40 a.m. to 01.00 p.m. at the Telangana State Judicial Academy, Secunderabad. Further, the officer mentioned in Column No.3, will be in-charge of the post(s) mentioned in Column No.2, during the above said period.

SL. No.	NAME AND DESIGNATION OF THE OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	DR. K.PATTABHIRAMA RAO, I Additional District and Sessions Judge - cum - Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	Chairman, Land Reforms Appellate Tribunal for Rangareddy - cum - II Additional District & Sessions Judge's Court - cum - II Additional Metropolitan Sessions Judge's Court, Rangareddy District at L.B. Nagar.

In case, the officer mentioned in Column No.3, is either on leave or not available for any other reason, the Principal District & Sessions Judge, Ranga Reddy District at L.B.Nagar shall make alternative in-charge arrangements and intimate the same to the High Court.

NOTE: The proceedings placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the above said Session at the Telangana State Judicial Academy, Secunderabad.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The Officer and In-charge Officer.

2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
5. The I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
6. The Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Additional District & Sessions Judge's Court-cum-II Additional Metropolitan Sessions Judge's Court, Rangareddy District at L.B. Nagar.
7. The District Treasury Officer, Rangareddy District at Nampally Exhibition Grounds, Hyderabad.

8. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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